

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 13-10-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
11:00 A.M - 12:00 P.M				
HEARING ON IA				
1	O.S. 2700/2006 (SUMMONS) IA/1/2006		JAYAKUMAR SUBRAMANIAN Vs V SATHYANARAYANAN	M.SRINIVAS
2	EX 30/2012 (SUMMONS) IA/1/2012 IA/2/2012		MUNIYAPPA Vs THE SPECIAL LAND ACQUISITION OFFICER	
3	FDP 37/2012 (SUMMONS) IA/1/2012		Honnadevi Vs Bhadramma	H.S. GIRISH REDDY
(O.S./0000545/1999)				
DEFN EVIDENCE				
4	O.S. 425/2014 (EVIDENCE.) IA/1/2014		Nirmala Vs Krishna Murthy R M	N M A
PLNTF EVIDENCE				
5	O.S. 1277/2014 (EVIDENCE.) IA/1/2014		Jayamma Vs Sharadamma	K C V
6	O.S. 1372/2017 (EVIDENCE.)		Ravi Kumar J Vs Chinnamma	K C A
FUTHER CHIEF OF pw				
7	O.S. 1631/2013 (EVIDENCE.) IA/1/2013		Vasantha Vs Ravi	C H S
8	O.S. 205/2015 (EVIDENCE.) IA/1/2015		Venkatappa Vs Marappa alias Munimarappa	Adinarayana
9	O.S. 619/2011 (ARGUMENTS.)		SUMERU COMMERCIAL AND TRADING PRIVATE LIMITED Vs DAYALAN	PR A
10	O.S. 1121/2012 (ARGUMENTS.) IA/1/2012		Naryanappa Vs Bhammakka and others	M A Poovaiah
12:00 P.M - 1:00 P.M				
11	O.S. 1386/2019 (A.D.R) IA/1/2019		Suryanarayana P Vs Divya Natchi	V A R S
12	O.S. 1387/2019 (A.D.R) IA/1/2019		Mala Vs Divya Natchi	V A R A

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13	O.S. 1388/2019 (A.D.R) IA/1/2019		M S H PRASAD Vs DIVYA NATCHI	V A R S
14	O.S. 204/2018 (ARGUMENTS.) IA/1/2018		Radhamma alias Radha Vs Anjinamma	Prakash Murthy
3:00 P.M - 4:00 P.M				
HEARING ON IA				
15	O.S. 304/2013 (SUMMONS) IA/3/2013 IA/4/2013 IA/1/2013 IA/2/2013		Jayamma Vs Ravindar Raju.M.A	Santhosh kumar
16	O.S. 597/2013 (SUMMONS) IA/1/2013		Padmanabha Vs Parvathamma	K.V.Jayachandruppa
17	O.S. 202/2015 (SUMMONS) IA/1/2015		Shamamma Vs Nanjappa	VASANTHKUMAR
18	O.S. 1348/2015 (SUMMONS) IA/1/2015		Venkateshappa Vs Narayanaswamy	Kumara
19	O.S. 1421/2015 (SUMMONS) IA/1/2015		Akthar Khanam Vs Basheer Khan	Prasanna Kumar C
20	O.S. 1324/2018 (SUMMONS) IA/1/2018		Munirathnamma Vs Eerasiddappa	Ganesh P
21	R.A. 5/2019 (SUMMONS) IA/1/2019		GANGAMMA Vs Siddaramaiah	T C S

Cases listed below are adjourned due to Covid 19

PLNTF EVIDENCE

22	O.S. 870/2018 (EVIDENCE.)	15-12-2020	Geogrian Holdings Pvt. Ltd R/by raja Jayashankar Vs Indo Euro Tourist R/by Suraiya	V B shivakumar
23	O.S. 994/2018 (EVIDENCE.) IA/1/2018	15-12-2020	Doddaiah Vs Ningappa	U S Yogesh Kumar associates
24	O.S. 1482/2018 (EVIDENCE.) IA/1/2018	15-12-2020	Keshava R Vs Ramachandra L	Varun Kumar

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25	O.S. 1489/2018 (EVIDENCE.) IA/1/2018	15-12-2020	Venkatesh Chandrasekar alias Venkatesh C Rep by GPA Holder Dhanalakshmi S Vs Mukesh Solanki	VIJAYAKUMAR S.
26	M.C. 300/2018 (EVIDENCE.)	15-12-2020	Balasubramanyam M Vs Meena A	M Rajesh
27	O.S. 1904/2018 (EVIDENCE.) IA/1/2018 IA/2/2018	15-12-2020	LAKSHMAMMA Vs ARASAPPA M	CHANDRASHEKAR M
28	O.S. 15/2019 (EVIDENCE.) IA/1/2019	15-12-2020	Muniyappa C M Vs Munirathnamma	M.D. BASAVANNA
29	FDP 5/2013 (SUMMONS)	05-01-2021	Padmavathi by her Lrs Chandrashekar Vs Akkayamma by Lrs Anjanappa	V.N.R and associates
(O.S./0001030/1996)				
AWAIT ORDERS				
30	O.S. 1076/2012 (SUMMONS) IA/1/2012	05-01-2021	Lakshminarasamma Vs Anjinappa	D.S. MALI PATIL
AWAIT RECORDS				
31	O.S. 16/2014 (SUMMONS) IA/1/2014	05-01-2021	Radhamma Vs Ramaiah G	S Surendra
NOTICES				
32	O.S. 928/2013 (SUMMONS) IA/1/2013	05-01-2021	Chandrakala Vs Govindaraju.R	V.Sreenivasa
OBJECTION				
33	O.S. 345/2012 (SUMMONS) IA/1/2012	05-01-2021	SUSHEELA.G Vs SHARADAMMA	SHASHI KUMAR
34	O.S. 1020/2017 (SUMMONS) IA/1/2017	06-01-2021	Rajesh B Kothari Vs Sasi Rekha B	K Suryaprakash
AWAIT SUMMON/NOTICE				
35	O.S. 959/2014 (SUMMONS) IA/1/2014	06-01-2021	Sonnegowda C Vs Munishamappa	K M M
36	O.S. 393/2015 (SUMMONS) IA/1/2015	06-01-2021	Chikka Muniakkayamma Vs Dodda Muniakkayamma	MYLARIAH ASSOCIATES

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37	O.S. 746/2015 (SUMMONS) IA/1/2015	06-01-2021	Raja Vs Doddamuniyappa	
NOTICES				
38	O.S. 954/2017 (SUMMONS) IA/1/2017	06-01-2021	Amjit R Jain Vs Jangamayia	
STEPS				
39	O.S. 459/2015 (SUMMONS) IA/1/2015	06-01-2021	Ramaprasad K S Vs Srinivasa Rangan	Y N S R
SUMMONS				
40	O.S. 592/2015 (SUMMONS) IA/1/2015	06-01-2021	Kanappa Vs Lakkappa	M G R
41	O.S. 1289/2017 (SUMMONS) IA/1/2017	07-01-2021	Zaherunnisa Vs Syed Azeem	Chandrashekar
42	EX 6/2018 (SUMMONS)	07-01-2021	Vandana Vs The Special Land Acquisition Officer and Estate Officer, National Highways	K Bhanu Prasad
43	EX 7/2018 (SUMMONS)	07-01-2021	Vandana Vs The Special Land Acquisition Officer and Estate Officer, National Highways	K Bhanu prasad
44	EX 8/2018 (SUMMONS)	07-01-2021	Vandana Vs The Special Land Acquisition Officer and Estate Officer, National Highways	K Bhanu Prasad
45	EX 9/2018 (SUMMONS)	07-01-2021	Vandana Vs The Special Land Acquisition Officer and Estate Officer, National Highways	K Bhanu Prasad
AMENDMENT				
46	O.S. 1656/2017 (SUMMONS) IA/1/2017	07-01-2021	Patalamma Vs Dasappa	Umadevi K
AWAIT ORDERS				
47	M.C. 193/2018 (SUMMONS)	07-01-2021	Krishna M Vs Pavithra	Muralidhar
NOTICES				

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48	O.S. 1493/2018 (SUMMONS) IA/1/2018	07-01-2021	Hanumantharaju Vs Deepak B	BOJARAJ
OBJECTION ON IA				
49	O.S. 1700/2018 (SUMMONS) IA/1/2018	07-01-2021	SUNANDA R Vs MUNIYAPPA	NAGARAJ M
STEPS				
50	O.S. 1848/2018 (SUMMONS)	07-01-2021	Srinivas Vs Yashoda	M M Ashok
51	O.S. 765/2020 (SUMMONS)	08-01-2021	BILLAVA ASSOCIATION BANGALORE REPTD BY BHASKAR POOJARY Vs BALASUBRAMANYA K S	U S YOGESH KUMAR ASS
OBJECTION ON IA				
52	O.S. 941/2019 (SUMMONS) IA/1/2019 IA/2/2019	08-01-2021	Vasanthi Vallabh Hira Vs Bhagvandas Bhana Hira	Dr. Ravindra V Reddy
PAPER PUBLICATION				
53	M.C. 281/2019 (SUMMONS)	08-01-2021	Ramu R Vs Anitha R	S G V
SUMMONS				
54	O.S. 97/2020 (SUMMONS) IA/1/2020	08-01-2021	Chikkachannappa Vs Jagannatha	MYLARAIAH ASSOCAITES
55	O.S. 793/2020 (SUMMONS) IA/1/2020	08-01-2021	KALPANA B J Vs KOMALA	B G ASHOK KUMAR AND ASSOCIATES
56	O.S. 893/2020 (SUMMONS) IA/1/2020	08-01-2021	VENKATALAKSHMAMMA Vs KEMPANNA ALIAS CHIKKAKEMPANNA	M RAMACHANDRAPPA
57	O.S. 921/2020 (SUMMONS) IA/1/2020	08-01-2021	Manjula N Vs Kempaiah	T C Narayanaswamy

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11:00 A.M - 12:00 P.M				
1	M.C. 8/2015 (EVIDENCE.) IA/1/2015		Rukmini alias Roopa Vs Blakrishna	K B R
2	O.S. 524/2015 (EVIDENCE.) IA/1/2015		Munikadiramma Vs Chikkaputtappa	MUNIRAJU K N
3	O.S. 582/2015 (EVIDENCE.) IA/1/2015 IA/2/2015		Vishwanatha V Vs Veeranna M	K.JAGADESH
4	O.S. 931/2015 (EVIDENCE.) IA/1/2015		Meena Vs The Chief Secretary to Government	NYLARIAAH ASSOCIATES
5	O.S. 963/2015 (EVIDENCE.) IA/1/2015		Kamamma Vs The Chief Secretary to Government	MYLARIAAH ASSOCIATES
6	O.S. 964/2015 (EVIDENCE.) IA/1/2015		Govindappa Vs The Chief Secretary to Government	MYLARIAAH ASSOCIATES
7	O.S. 965/2015 (EVIDENCE.) IA/1/2015		Ambarish Vs The Chief Secretary to Government	MYLARIAAH ASSOCIATES
8	O.S. 966/2015 (EVIDENCE.) IA/1/2015		Nagaraj A Vs The Chief Secretary to Government	MYLARIAAH ASSOCIATES
9	O.S. 967/2015 (EVIDENCE.) IA/1/2015		Venkataramanappa Vs The Chief Secretary to Government	MYLARIAAH ASSOCIATES
CROSS EXAMINATION OF PW				
10	O.S. 694/2017 (EVIDENCE.) IA/1/2017		Muniswamappa Vs Narayanaswamy	
DEFN EVIDENCE				
11	O.S. 784/2010 (EVIDENCE.) IA/4/2010 IA/3/2010 IA/1/2010 IA/2/2010		THAHERA BEGUM AND OTHERS Vs SHAKIR AND OTHERS	MOHAMED SHAFIULLA KNC
FURTHER EVIDENCE FOR PLNTF				

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12	O.S. 1700/2015 (EVIDENCE.) IA/1/2015		Venkataramaiah C Vs Chikkanna B	
FUTHER CHIEF OF pw				
13	O.S. 128/2008 (EVIDENCE.) IA/1/2008		ARASAPPA Vs HANUMA LAKSHMAMMA	N.R.NAIK
14	O.S. 505/2017 (APPEARANCE OF PARTY) IA/1/2017 IA/2/2017 IA/3/2017		Ramakka, Since dead by her LRs. Gopalappa Vs Papaiah	Shankar
15	O.S. 1173/2017 (APPEARANCE OF PARTY) IA/1/2017 IA/2/2017		Kempaiah Vs Nanjamma	P R D
16	O.S. 1642/2019 (APPEARANCE OF PARTY) IA/1/2019		Sujatha Vs Girish Dikshith D	Ravi Kumar K
3:00 P.M - 4:00 P.M				
17	Misc 21/2020 (NOTICE) IA/1/2020		NARAYANA MURTHY Vs GAALIHANUMAKKA	T V D
18	Misc 27/2020 (NOTICE)		Thyamma Vs Rathnamma	Harish
19	M.C. 89/2020 (NOTICE)		Sathish A V Vs Pavithra K	Suresh Babu E
20	O.S. 922/2020 (NOTICE) IA/1/2020		ASINA Vs ANSAR KHAN	N LOKANATH SINGH
21	FDP 21/2013 (HEARING)		B Ramaiah Vs Balappa	M. Krishna Murthy
22	O.S. 146/2019 (HEARING)		Muniyamma Vs Gundappa	B Siddaveeraiah
23	O.S. 66/2015 (ISSUES.) IA/1/2015		Revamma Vs Basamma	M.G SIDDALINGAIAH

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24	R.A. 9/2013 (ARGUMENTS.) IA/1/2013 IA/2/2013		Narayanamma Vs Muni Akkayamma	K.Shivashankar
(O.S./0000122/2002)				
25	O.S. 1525/2013 (ARGUMENTS.)		Akkayamma Vs Ramaiah	T S C
26	R.A. 31/2017 (ARGUMENTS.) IA/1/2017		Rudresha B V Vs Jamanala Bajaj Seva Trust	H E B
27	R.A. 1/2018 (ARGUMENTS.) IA/1/2018		Theresa Vs Parvathi Polavarapu	Vinay
28	R.A. 110/2018 (ARGUMENTS.)		Beeralingappa K Vs Chickkayellamma, Since dead by her legal heirs Munisiddappa	R V P
Cases listed below are adjourned due to Covid 19				
29	FDP 20/2013 (SUMMONS)	16-01-2021	Bhagyamma Vs Hanumantharayappa	Mylaraiah Associates
(O.S./0001639/2008)				
30	O.S. 904/2017 (SUMMONS) IA/1/2017	16-01-2021	Munirajappa Vs Lakshmiddevamma	K Shivashankar
31	M.V.C. 96/2017 (SUMMONS)	16-01-2021	Lakshman Kumar Vs Kumaraswamy K V	G.S.D
32	O.S. 1624/2017 (SUMMONS) IA/1/2017	16-01-2021	Susheela Vs Chikka Abbaiappa	
33	O.S. 1655/2017 (SUMMONS) IA/1/2017 IA/2/2017	16-01-2021	Chinnappa Vs Munivenkatamma	Venkatesh M.T
34	O.S. 57/2018 (SUMMONS) IA/1/2017 IA/2/2017 IA/3/2017	16-01-2021	NANJAMMA Vs B P ANANTHARAJU	R.B.SADASIVAPPA
35	O.S. 75/2018 (SUMMONS) IA/1/2018 IA/2/2018	16-01-2021	Usha Ramachandra Vs Muninarasimha Reddy	Ravindra Babu

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36	O.S. 363/2018 (SUMMONS) IA/1/2018	16-01-2021	Kanakamma M Vs Puttamma	Babu
37	O.S. 532/2018 (SUMMONS) IA/1/2018	16-01-2021	Shivaraja Vs Anjinappa	G D Harisha
38	Misc 40/2018 (SUMMONS)	16-01-2021	Chinnappa Reddy, Since dead by LRs Venkataswamy Reddy Vs Venkataswamy	C M Kempegowda
39	M.A. 45/2018 (SUMMONS) IA/1/2018	16-01-2021	Indiramma Vs Murugesh P	Madhukar M Deshpande
40	M.A. 46/2018 (SUMMONS) IA/1/2018	16-01-2021	Indiramma Vs Murugesh P	Madhukar M Deshpande
41	R.A. 45/2018 (SUMMONS) IA/1/2018	16-01-2021	Ramya Vs Saraswathi	R Kantharaju
42	Misc 53/2018 (SUMMONS) IA/1/2018	16-01-2021	Lakshamma Vs Byamma	C R Bhaskara
43	O.S. 865/2018 (SUMMONS)	16-01-2021	Rajanna Vs Yashoda M	BABU
44	O.S. 871/2018 (SUMMONS) IA/1/2018	16-01-2021	Muniyamma Vs Manjula	M D Basavanna
45	O.S. 882/2018 (SUMMONS) IA/1/2018	16-01-2021	Nagaraju M Vs Munimallappa	Guruswamy
46	O.S. 942/2018 (SUMMONS) IA/1/2018	16-01-2021	Makam Naranappa Sons R/by M S Rajesh Vs Priya	Makam law associates
47	O.S. 949/2018 (SUMMONS) IA/1/2018	16-01-2021	Manju Ramaswamy H Vs Anupama Paran Jyothi W.A.	N Nagaraj
48	O.S. 1044/2018 (SUMMONS)	16-01-2021	Bharathi C Vs Laxmiprasad	Ramareddy M
49	FDP 25/2018 (SUMMONS) IA/1/2018	16-01-2021	Devaraj Vs Munirathnamma	A Vishwanath
50	O.S. 1113/2018 (SUMMONS) IA/1/2018	16-01-2021	Rajesh M S Vs Venkatesh	Makam Nagaraja Gupta

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51	O.S. 1143/2018 (SUMMONS) IA/1/2018 IA/2/2018	16-01-2021	Ammayamma A M Vs Subbarayappa A M	K B J
52	O.S. 1184/2018 (SUMMONS) IA/1/2018	16-01-2021	Munirathna K Vs Vajrappa	M K Shivaram
53	Misc 132/2018 (SUMMONS)	16-01-2021	Venkatamma Vs Rajanna	RGH
54	Misc 135/2018 (SUMMONS)	16-01-2021	MUNIRAJU R Vs KRISHNAPPA.B.P	BABU
55	Misc 139/2018 (SUMMONS) IA/1/2018	16-01-2021	Bramarambha Vs The Commissioner BDA	Srikanth B
56	O.S. 1334/2018 (SUMMONS) IA/1/2018	16-01-2021	Thimmakka Vs Pujari Peddanna	G S Shivakumar
57	O.S. 1417/2018 (SUMMONS) IA/1/2018	16-01-2021	Girikumar M Vs Nagaraja M G	T V T
58	O.S. 1465/2018 (SUMMONS) IA/1/2018	16-01-2021	KRISHNAMURTHY.K.G Vs MANOJ.I.M.MAGDUM @ MANOJ ISHWAR MAGDUM	Seshagiri Rao T
59	O.S. 1483/2018 (SUMMONS)	16-01-2021	Mahendra Vs Mahadeva	K S Vijayakumar
60	R.A. 94/2018 (SUMMONS) IA/1/2018 IA/2/2018	16-01-2021	JACOB C Vs CHINNAMMA	D L R
61	O.S. 1510/2018 (SUMMONS)	16-01-2021	JAYADEVA.T.K Vs SRINIVAS.D.M	M J Alva
62	O.S. 1520/2018 (SUMMONS) IA/1/2018 IA/2/2018	16-01-2021	Dhanalakshmi Vs Yallappa	H S Girish Reddy
63	Misc 183/2018 (SUMMONS)	16-01-2021	Sharada Builders and Developers Vs Hanumappa	G R A
64	O.S. 1853/2018 (SUMMONS) IA/1/2018 IA/2/2018	16-01-2021	NUTHAN REDDY S Vs SHAKUNTALAMMA	SRINIVASAN S V

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65	O.S. 1862/2018 (SUMMONS) IA/1/2018	16-01-2021	Goutham Chand B Vs Kanthamma	NAGAI AH
66	O.S. 1897/2018 (SUMMONS) IA/1/2018	16-01-2021	NAGESH Vs LAKSHMAMMA	PADMANABHA
67	O.S. 1923/2018 (SUMMONS) IA/1/2018	16-01-2021	KRISHNA REDDY Vs NAGARAJU	SUNITHA M
68	O.S. 46/2019 (SUMMONS) IA/1/2019	16-01-2021	Ullurappa M Vs Basavaraju	M Ramachandragowda
69	O.S. 55/2019 (SUMMONS) IA/1/2019	16-01-2021	Girijamma Vs Mudduraju	B Manjunath
70	Misc 27/2019 (SUMMONS) IA/1/2019	16-01-2021	Hanumantharaj Vs Nagaraj B	K V V
71	O.S. 362/2019 (SUMMONS) IA/1/2019	16-01-2021	Srinivasa Reddy Vs Chinnareddy	Y V Radhakrishna
72	O.S. 390/2019 (SUMMONS) IA/1/2019	16-01-2021	Fatimunnissa Vs Tahera	K V S
73	Misc 57/2019 (SUMMONS) IA/1/2019	16-01-2021	Nirmala Vs Nagamma	C S K
74	P and SC 9/2019 (SUMMONS) IA/1/2019 IA/2/2019 IA/3/2019	16-01-2021	Anusuyamma Vs Deepika	Pradeep M
75	O.S. 607/2020 (SUMMONS) IA/1/2020 IA/2/2020	16-01-2021	AMARAVATHI Vs NEELAMMA	A C SUBRAMANYA

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<u>11:00 A.M - 12:00 P.M</u>				
1	O.S. 691/2003 (SUMMONS) IA/1/2003		S.K MUNIYAPPA Vs S.M. MUNISIDDAPPA BY LRS	D.P SHIVAPRASAD AND D.P REVATHI BY SRI.A.B.
2	O.S. 253/2020 (SUMMONS) IA/1/2020 IA/2/2020		Shilpa Vs Batheppa	T C Narayanaswamy
3	O.S. 1220/2011 (HEARING) IA/1/2011 IA/2/2011		CHANDRAKALA AND OTHERS Vs MUNIRAJU AND OTHERS	J.V.CHANDRA SHEKAR
4	EX 6/2016 (HEARING)		Deepak D Jamble Vs Mahesh N	V L
5	O.S. 650/2018 (HEARING) IA/1/2018 IA/2/2018		Ramachandra S Vs Vijaya M	M G Ravisha
<u>12:00 P.M - 1:00 P.M</u>				
CROSS EXAMINATION OF PW				
6	O.S. 1118/2011 (EVIDENCE.) IA/1/2011 IA/2/2011		RAMAREDDY.H. Vs GOPALA REDDY.H.	SHASHI KUMAR G.KAMALADHAR
7	O.S. 1437/2011 (EVIDENCE.) IA/1/2011 IA/2/2011		VENKATARAMAPPA.T.A Vs PADMAMMA	JAYARAJ and ASSOCIATES
PLNTF EVIDENCE				
8	O.S. 781/2013 (EVIDENCE.)		Muniswamy.H.V Vs Lakshamma	K.V.Jayachandrappa
9	O.S. 44/2016 (EVIDENCE.) IA/1/2016 IA/2/2016 IA/3/2016		Nazirunnisa Vs Chandrashekar Rao L S	Jagadeesh M C
10	O.S. 767/2016 (EVIDENCE.)		Kumari Bhanushri Vs Venkatamma	K S K
11	O.S. 1008/2010 (ARGUMENTS.) IA/1/2010 IA/2/2010 IA/3/2010		NAGARAJAN Vs ASHOK AND OTHERS	SWETHA ANAND

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12	O.S. 37/2011 (ARGUMENTS.) IA/1/2011		PRAKASH AND OTHERS Vs THANABANNA AND ANOTHER	MUNIYAPPA
13	O.S. 826/2016 (ARGUMENTS.) IA/1/2016 IA/2/2016		Munipillamma Vs Munithimakka	Ananda Y A
14	O.S. 1290/2018 (ARGUMENTS.) IA/1/2018		Edmonds K A Vs K P Kumar	A Sampath
15	M.C. 226/2018 (ARGUMENTS.)		Nagaraj Vs Prabhavati	Kiran Kumar
3:00 P.M - 4:00 P.M				
16	M.A. 27/2016 (ARGUMENTS.) IA/1/2016 IA/2/2016		Jayadevareddy K C Vs Puttaiah H D	K S V
17	M.C. 111/2016 (ARGUMENTS.)		Tulasi alias Prameela Vs Hariprasad	
18	O.S. 33/2018 (ARGUMENTS.) IA/1/2018		Lalitha D Vs Subramanya Naidu N	NDA Partners
19	M.A. 94/2018 (ARGUMENTS.) IA/1/2018		Babu Reddy Vs Gopal Reddy	B R Prabhulinga Murthy
20	O.S. 1339/2016 (APPEARANCE OF PARTY) IA/1/2016 IA/2/2016 IA/3/2016		Ammayamma Vs Nagabhushan	N R Naik
Cases listed below are adjourned due to Covid 19				
21	O.S. 415/2003 (SUMMONS) IA/1/2003 IA/2/2003	24-11-2020	P. VENKATAPATHY Vs MTRS PUSHPA CHALLANI	MS RAJ and ASSOCIATES SRI.P.B.A
22	O.S. 1070/2013 (ISSUES.) IA/1/2013 IA/2/2013	01-12-2020	Shivalinge Gowda Vs Mylarappa	V.B.Shivakumar
23	O.S. 891/2011 (EVIDENCE.) IA/1/2011	01-12-2020	ASHWATHAPPA Vs RAGHAVENDRA	B.T. INDU SHEKAR STANLEY LAZARM

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
24	O.S. 148/2019 (A.D.R) IA/1/2019 IA/2/2019	07-12-2020	Rajappa Vs Lakshmamma	C V A
25	O.S. 949/2016 (EVIDENCE.) IA/1/2016	16-12-2020	Manjunatha A N Vs Deepak B	J S K
26	O.S. 997/2016 (EVIDENCE.) IA/1/2016	16-12-2020	Lakshmamma Vs Chikkamuniyappa	Anand H M
27	O.S. 1228/2016 (EVIDENCE.) IA/1/2016	16-12-2020	Munishamappa Vs Muniyamma	G V K Associates
28	O.S. 1604/2016 (EVIDENCE.) IA/1/2016	16-12-2020	Radhamma Vs Venkateshappa	S Vinay
29	O.S. 768/2017 (EVIDENCE.) IA/1/2017	16-12-2020	Chandrashekar B M Vs Maria Joseph F	
30	O.S. 1509/2017 (EVIDENCE.) IA/1/2017	17-12-2020	Lohith N Vs Nagaraju T	
31	M.C. 5/2018 (EVIDENCE.)	17-12-2020	Shivram alias Sunil Vs Chaitra alias Lakshmi	D N
32	O.S. 49/2018 (EVIDENCE.) IA/1/2018	17-12-2020	Meenakshi V Vs Apoorva C	BKM
33	M.V.C. 34/2018 (EVIDENCE.)	17-12-2020	RAMANA REDDY Vs VENKATARAMANA	NARASIMHULU
34	M.V.C. 35/2018 (EVIDENCE.)	17-12-2020	LAXMIDEVI Vs VENKATARAMANA	NARASIMHULU
35	M.V.C. 36/2018 (EVIDENCE.)	17-12-2020	N. CHALAPATHI Vs VENKATARAMANA	NARASIMHULU
36	O.S. 689/2018 (EVIDENCE.) IA/1/2018	19-12-2020	Bhagyamma B C Vs Jayamma	G R Chidanandappa
37	O.S. 147/2019 (EVIDENCE.) IA/1/2019 IA/2/2019	19-12-2020	Rajappa Vs Gowramma	C V A

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
38	O.S. 1038/2019 (EVIDENCE.)	19-12-2020	Corporation Bank, Rep. by GPA holder Gopalaiah C Vs Karthik	H M D
39	O.S. 1077/2019 (EVIDENCE.) IA/1/2019	19-12-2020	Munithayamma Vs Nagaraju C	A Lourdu Mariyappa
40	FDP 13/2005 (SUMMONS)	04-01-2021	B N RAMASWAMY Vs B N KRISHNA SWAMY	B S ANIL KUMAR
41	O.S. 1288/2019 (SUMMONS) IA/1/2019	04-01-2021	Nirmala Vs Veera Kumar P	Kamalji
42	O.S. 1289/2019 (SUMMONS) IA/1/2019	04-01-2021	VIRCHAND NAHAR Vs VEERA KUMAR P	KAMALJI
43	O.S. 127/2020 (SUMMONS) IA/1/2020	04-01-2021	SAVITHRAMMA Vs PILLAMMA	NIVEDITHA
44	Misc 54/2013 (NOTICE) IA/1/2013	16-01-2021	Chaluvaiah alias Chaluvaraju Vs Chennigappa	C.R.Sathish Kumar
(O.S./0000508/2005)				
45	Misc 73/2017 (NOTICE) IA/1/2017	16-01-2021	Prabhavathi K S Vs Jayamma, Dead by LRs. Lakshmi Bettanaman	H M S
46	Misc 102/2017 (NOTICE) IA/1/2017 IA/2/2017	16-01-2021	Abdul Rahaman alias Shakeel Vs Syed Ahmed Hussain Zubair, Rep. by his GPA holder Syed Zahid Hussan	
47	Misc 106/2017 (NOTICE) IA/1/2017	16-01-2021	Chikkakkamma, since dead by her legal heir Nagaraju Vs Muniyamma, Narayanamma rep by LRs. Narayanaswamy T	Medhini Pruthvi Narayan
48	M.A. 70/2018 (NOTICE) IA/1/2018	16-01-2021	Kempe Gowda M C Vs Muni Pillaiiah	M V Chandra Shekar Reddy
49	EX 75/2018 (NOTICE)	20-01-2021	Kum. Sai Pragathi, Rep. by her mother and natural guardian Pushpalatha Vs Anil Kumar T	Vikram
50	Misc 179/2018 (NOTICE)	20-01-2021	Papamma Vs State of Karnataka	A C Sathisha

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
51	Misc 209/2018 (NOTICE) IA/1/2018	20-01-2021	MADHU Vs NARAYANASWAMY	Seenappa C N
52	M.V.C. 54/2019 (NOTICE)	20-01-2021	BASAVARAJU B. M. Vs THE MANAGING DIRECTOR KSRTC	K. G. SADASHIVAIAH
53	M.C. 154/2019 (NOTICE)	21-01-2021	Ajay S M Vs Priyadarshni	S V N
54	M.A. 17/2020 (NOTICE) IA/1/2020	21-01-2021	Lakshmikantha S G Vs Rajashekar S	DHANANJAYA.P.R.
55	O.S. 386/2020 (SUMMONS)	28-01-2021	CANARA BANK REPTD BY NEHA GUPTA Vs SHIVAPRASAD K N	R A MOHAN
56	O.S. 485/2020 (SUMMONS)	28-01-2021	Ramakrishna Vs Narayanamma	G M S
57	O.S. 518/2020 (SUMMONS) IA/1/2020	28-01-2021	Arun Gowda R Vs Ramachandrappa M	P Lakshminarayana
58	O.S. 531/2020 (SUMMONS)	28-01-2021	SRINIVASA MURTHY T V Vs ASHWATHAPPA G	V B SHIVAKUMAR

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
1	O.S. 1662/2005 (HEARING) IA/1/2005 IA/2/2005		MS SRI.CHAMUNDESWARI SUGARS LTD. REP BY JAYARAM Vs G R SRINIVASA REDDY	KESVY AND CO M.C.RAVI KUMAR
2	O.S. 915/2008 (HEARING)		RUPEN PATEL Vs JAYARAM SHETTY	MOHAN BHAT DISMISSED
3	O.S. 446/2010 (HEARING) IA/1/2012 IA/2/2012		N MUNIYAPPA Vs S MUNIYAPPA	OMKARAMURTHY.G.
4	O.S. 1243/2011 (HEARING) IA/1/2011		GOWRAMMA Vs LAKSHMAMMA	L.RAMESH
<u>12:00 P.M - 1:00 P.M</u>				
5	O.S. 1400/2011 (HEARING) IA/1/2011		LAKSHMAMMA Vs GOPALLAPPA	CHANDRA SHEKAR K T Dakappa
6	O.S. 671/2012 (HEARING)		PUTTAMMA Vs BHAGYAMMA	H.M.Ananda kumar
7	O.S. 766/2012 (HEARING) IA/1/2012		NARAYANA GOWDA Vs BHAGYAMMA	Chandan K ANS
8	O.S. 1589/2012 (HEARING) IA/1/2012		Sabage Gowda.S.H Vs Ramakrishnappa	Nagaiah
<u>3:00 P.M - 4:00 P.M</u>				
9	O.S. 1214/2014 (HEARING) IA/1/2014		Anjanappa Vs Muthamma	Shankar D D
10	M.A. 48/2015 (HEARING)		Nagamma Vs Krishnappa N S	
11	O.S. 1076/2016 (HEARING) IA/1/2016 IA/2/2016 IA/3/2016		Hansraj Doshi Vs Rinku Deshpandey alias Rinku Prakash Talreja	H K S
12	O.S. 1818/2016 (HEARING) IA/1/2016		Chennabasappa alias Chennabasavaiah Vs Venugopal	
<u>4:00 P.M - 5:00 P.M</u>				
13	O.S. 144/2017 (HEARING) IA/1/2017		Shyla Vs Rama Krishna	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 1186/2018 (HEARING) IA/1/2018		Sankaranarayanan J Vs Venkatamma	Lakshminarayana H
15	O.S. 402/2020 (HEARING) IA/1/2020		Manjunatha Vs Munirathnamma	G S S
Cases listed below are adjourned due to Covid 19				
16	O.S. 1734/2006 (SUMMONS) IA/1/2006	16-11-2020	CHIKKAMMA Vs LAKKAPPA	A.KRISHNAMURTHY
17	O.S. 538/2010 (SUMMONS) IA/1/2010	16-11-2020	N RAJANNA Vs CHANDRASHEKARACHARI	L.SURESH
18	O.S. 774/2011 (SUMMONS) IA/1/2011	16-11-2020	GANGAMMA Vs RAMAIAH AND OTHERS	VEEMA REDDY AND ASSOCIATES D1 TO 3 - SRI.PASHUPATHI
19	O.S. 1337/2012 (SUMMONS) IA/1/2012	16-11-2020	MS IDEB Projects private limited Vs MS Pratik Iron and steel company	DSK Legal
20	O.S. 2000/2015 (SUMMONS) IA/1/2015	16-12-2020	Hanumakka Vs Munirajappa	Mohd. Ayub Ali
21	O.S. 503/2016 (SUMMONS) IA/1/2016	16-12-2020	Munihanumaiah Vs Ramaiah	L.SURESH.
22	EX 46/2016 (SUMMONS)	16-12-2020	KANTHAMMA Vs JAYASHEELA B	A. SHIVARAM
23	O.S. 620/2016 (SUMMONS) IA/1/2016	16-12-2020	RAMAKKA Vs CHANDRASHEKHAR	
24	R.A. 43/2016 (SUMMONS) IA/1/2016 IA/2/2016	16-12-2020	Hanumanthappa P alias Hanumantha Vs Raviprakash S	K S R
25	O.S. 945/2016 (SUMMONS) IA/1/2016 IA/2/2016	16-12-2020	Muniyappa P Vs Munithimmaiah	Krishnappa
26	O.S. 1016/2016 (SUMMONS) IA/1/2016 IA/2/2016	16-12-2020	Basheer Ahmad Vs Mohammed Usman	Srinivas G S

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
27	O.S. 1106/2016 (SUMMONS) IA/1/2016 IA/2/2016	16-12-2020	Varalakshmi Vs Venkatesh Murthy A	Muniraju K
28	O.S. 1226/2016 (SUMMONS) IA/1/2016 IA/2/2016	16-12-2020	Vijiyan M V Vs M/s Karnataka Ezhuthachan	
29	O.S. 1437/2016 (SUMMONS) IA/1/2016 IA/2/2016	16-12-2020	Renuka Vs Yellappa	G H N
30	O.S. 1566/2016 (SUMMONS) IA/1/2016	16-12-2020	JAYAMMA Vs HANUMANTHARAJU	
31	O.S. 1713/2016 (SUMMONS) IA/1/2016	16-12-2020	ANIL CHACKO Vs JOSEPH CHACKO	
32	O.S. 1849/2016 (SUMMONS) IA/1/2016	16-12-2020	Galamma Vs Puttamma	
33	O.S. 185/2017 (SUMMONS) IA/1/2017	16-12-2020	Manjula Devi S Vs Chandramma	G Papi Reddy
34	O.S. 209/2017 (SUMMONS) IA/1/2017	16-12-2020	Manjula Vs Pillappa	T Chandrappa
35	R.A. 22/2017 (SUMMONS) IA/1/2017 IA/2/2017	16-12-2020	Chinnamma Vs Shankarappa	V N Kumar
36	FDP 12/2017 (SUMMONS)	16-12-2020	Yashashwini Vs Chandrashekar	Jayaramaiah
37	O.S. 1390/2017 (SUMMONS) IA/1/2017	16-12-2020	Manjamma Vs Nagappa M alias M C Nagappa	
38	Misc 123/2017 (SUMMONS) IA/1/2017 IA/2/2017	16-12-2020	Krishnappa G.M. Vs Narayanappa	MYLARIAH ASSOCAITES
39	R.A. 80/2017 (SUMMONS) IA/1/2017	16-12-2020	Muniraju Vs Ramesh N S	
40	O.S. 1758/2017 (SUMMONS) IA/1/2017 IA/2/2017	16-12-2020	Gundappa Vs Shivalingaiah	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
41	O.S. 324/2018 (SUMMONS) IA/1/2018	16-12-2020	Srinivasa T N Vs Muniyallamma	K Sundram
42	O.S. 434/2018 (SUMMONS) IA/1/2018	16-12-2020	Suchitra R Vs Jayamma alias Jayaragini	Sanjamesh G
43	O.S. 1347/2018 (SUMMONS) IA/1/2018	16-12-2020	Krishnappa Vs Lingappa	M I Khatib
44	Misc 158/2018 (SUMMONS) IA/1/2018	16-12-2020	Chikka Kempamma Vs Shekar K	P Raja Reddy
45	O.S. 1531/2018 (SUMMONS) IA/1/2018	16-12-2020	Jayram Reddy Vs Puttamma	R Lokesh
46	O.S. 1546/2018 (SUMMONS) IA/1/2018	16-12-2020	Narayanagowda Vs Ramanna	B Lakshmikanthappa
47	O.S. 1618/2018 (SUMMONS) IA/1/2018	16-12-2020	Hikmathulla Vs Shahjahan	Mohd Usman Shaikh
48	O.S. 1683/2018 (SUMMONS) IA/1/2018	16-12-2020	Nagaveni Vs Jayamma T	Ramesh M R
49	O.S. 1902/2018 (SUMMONS) IA/1/2018	16-12-2020	DODDAHANUMAI AH Vs MUNIYAPPA	NAGARAJU M
50	O.S. 186/2019 (SUMMONS) IA/1/2019 IA/2/2019	16-12-2020	Mangamma Vs Krishnamma	Venkatesh G
51	O.S. 208/2019 (SUMMONS) IA/1/2019	16-12-2020	Balamary Vs Joanes	A Somaraju
52	O.S. 252/2019 (SUMMONS) IA/1/2019	16-12-2020	Lakshmi Devi Vs Muniramaiah	Nagesh Kumar N C
53	O.S. 491/2019 (SUMMONS) IA/1/2019 IA/2/2019	16-12-2020	Varghese K C Vs Unidesign Builders and Developers Private Limited Rep. by Navaneeth Menon P.	Suresh Babu Raj
54	O.S. 511/2019 (SUMMONS) IA/1/2019	16-12-2020	Mallika Vs Shanthamma	K V Vijay Kumar Gowda
55	O.S. 516/2019 (SUMMONS) IA/1/2019	16-12-2020	Jayamma Vs Thimmaiah	K Chethan Kumar

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
56	O.S. 521/2019 (SUMMONS) IA/1/2019	16-12-2020	KOMALA R Vs PRAKASH R	Anupama M V
57	O.S. 745/2019 (SUMMONS) IA/1/2019	16-12-2020	ZAITHUNNISA ALIAS SAJMA BEGUM Vs SYED NOOR	M AMBARISH
58	O.S. 790/2019 (SUMMONS) IA/4/2019 IA/3/2019 IA/1/2019 IA/2/2019	16-12-2020	M. NANJAPPA Vs SARASWATHAMMA	R. S. A
59	O.S. 587/2020 (SUMMONS) IA/1/2020	16-12-2020	AMANULLA Vs ALLABAKASHA	ASHRAYA LAW
60	M.C. 176/2020 (NOTICE)	16-12-2020	LOKESH D Vs PADMAVATHI ALIAS KOUSALYA	JAGADEESH AND NATARAJ

**In the court of the IV Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru,
The following cases are posted on
13.10.2020**

Morning Session 11 am to 2 pm	Afternoon Session 2.45 pm to 5.00 pm
Arguments	Arguments
To hear on IAs 1. O.S. 316/2011 2. O.S.1526/2012 3. O.S. 186/2013 4. O.S.791/2015 5. O.S. 707/2019 6. O.S. 1050/2019 7. O.S. 273/2010 8. O.S.177/2008 9. MC 233/2020 10. FDP 3/2011	To hear on IAs 1. O.S. 1170/2010 2. O.S. 875/2012 3. O.S. 835/2014 4. O.S. 919/2019 5. O.S.17/2020 6. MA 26/2020 7. MA 36/2020
Evidence	Evidence
1. O.S. 1311/2009 2. O.S.424/2014 3. O.S. 1000/2019	

IV ASCJ **12.10.2020**
Bengaluru Rural District, Bengaluru.

In the Court of VI Addl. Senior Civil Judge,

Bengaluru Rural District, Bengaluru

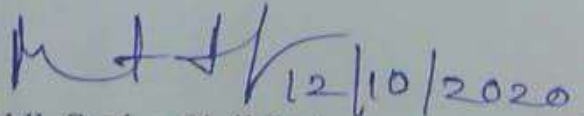
Cases Listed on 13-10-2020

MORNING SESSION

Sl. No.	Case No.	Stage
01	O.S. 1457/2006	Evidence
02	O.S. 1836/2006	Evidence
03	O.S. 1942/2006	Evidence
04	O.S. 2245/2006	Evidence
05	O.S. 2203/2006	Arguments
06	O.S. 159/2007	Evidence
07	O.S. 27/2007	Hearing
08	O.S. 599/2007	Hearing
09	O.S. 673/2007	Hearing
10	O.S. 722/2007	Hearing
11	O.S. 63/2014	Arguments
12	O.S. 99/2014	Arguments
13	O.S. 131/2014	Arguments
14	O.S. 201/2014	Arguments

AFTERNOON SESSION

Sl. No.	Case No.	Stage
01	O.S. 2370/2006	Hearing
02	O.S. 1112/2008	Hearing
03	O.S. 845/2009	Hearing
04	O.S. 154/2012	Hearing
05	O.S. 1765/2014	Hearing
06	O.S. 393/2014	Arguments
07	O.S. 394/2014	Arguments
08	O.S. 395/2014	Arguments
09	O.S. 453/2014	Arguments
10	O.S. 454/2014	Arguments
11	O.S. 455/2014	Arguments
12	O.S. 464/2015	Arguments
13	O.S. 465/2014	Arguments
14	M.C. 53/2017	Arguments
15	O.S. 638/2017	Hearing


VI Addl. Senior Civil Judge,
Bengaluru Rural District, Bengaluru.